

SWANI MOTORS SERVICES PRIVATE LIMITED (In Liquidation)**LIST OF OPERATIONAL CREDITORS (Government Dues) OF SWANI MOTORS SERVICES PRIVATE LIMITED (In Liquidation)**

S.No	Name of Operational Creditor	Amount claimed by creditor – Form C (Rs.)	Verified amount of claims (Rs.)	Security Interest	Remarks	Security Interest Relinquished Form-D
1	Assistant Commissioner of Sales Tax Varun Kumar 7888761752 aetclhdh3@punjab.gov.in	7,76,35,087.00	7,76,35,087.00	1.Certified copy of order u/s29(2) of the PVAT Act 2005 and U/S 19(2) OF CST Act 1956 dated 18.11.2022 for the financial year 2015-16 2.Certified copy form GST DRC 07 U/s 73 of CGST and PGST 2017 with the Rule 42(5) dated 10.11.2022 for the Financial Year 2018-19		No
2	Regional PF Commissioner-II, RO Commissioner. Karundeeep 9876981604 ro.ludhiana@epfindia.gov.in	3,24,264.00	3,24,264.00		They did not submit the claim on Form-C, however stated vide their Letter No.:RO/Lud/Legal-Cell/IBC/PN/5354 A/1837 Dated 29.08.2025 that	No

					they have filed the claim with RP earlier. So, the same Claim amount has been repeated	
3	Employee State Insurance Corporation sro- ludhiana@esic.nic .in	40,852.00	40,852.00		No Claim has been received so Old Claim amount has been repeated	No
	Total	7,80,00,203.00	7,80,00,203.00			